

Representation	Action taken
(3) The Staff Artists of AIR and Doordarshan had requested for the grant of pension and treatment similar to those extended to regular-Government servants.	It has been decided that the Staff Artists should be divided into two categories (a) those performing functions similar to those discharged even now by regular Government servants and (b) Artists. Both the categories will be granted pension subject to their exercising options therefor and subject to their screening etc.
(4) The staff belonging to programme Cadre were requested for the formation of a separate Group A Service similar to Group A Service for the engineers.	Action has been taken to process this request.
(5) Guidelines should be laid down regarding transfer policy.	Transfer policy guidelines for the staff of AIR have been laid down in July, 1981:
(i) Timely action for filling up vacancies.	Instruction were issued that DPCs should be convened in time. In respect of posts in Gazetted and senior positions action was taken in time to obtain panels for vacancies expected upto the end of the current year. In many grades in engineering as well as in the programme and staff artists cadres, promotions have also been given effect to.

(d) The strength in the Doordarshan Kendra Delhi is 591 and in the Delhi Station of AIR 515. There are in all 86 Radio Stations and 20 Doordarshan Kendras including relay centres. The staff in the categories like engineering, administrative, programme cadres number over 15000. Posts in Groups 'C' and 'D' as well as in certain Non-gazetted grades in Group B are within the recruitment competence of local authorities. Gazetted and senior posts are, however, filled up either by direct recruitment or by promotion by convening meetings of the Departmental Promotion Committees, as prescribed in the relevant recruitment rules. For posts in such positions requisitions were placed with the Union Public Service Commission and nominations were also obtained in respect of some grades. Similarly, panels recommended by the Departmental Promotion Committees for a number of grades have been obtained covering vacancies upto the end of the year 1982 and promotions were given effect to as indicated against item (6) in the reply to part (b) above.

Plight of Quarry Workers

575. SHRI G. C. BHATTACHARYA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to the plight of quarry workers around Delhi and other parts of the country as reported 'on Looker' (1-15 September, 1982);

(b) whether Government have any plans to improve the situation in accordance with their oft repeated and noble pronouncements; and

(c) whether Government have any specific proposals under the Sixth or the Seventh Plans in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) to (c) The Government are aware of the article appearing in the "On Looker" (1-15 September, 1982). The article refers to a writ petition (No. 2135/1982) filed by Bandhua

Mukti Morcha, Faridabad on working and living conditions of the workers. Their ed in the Stone Mines in Faridabad Area. The Supreme Court appointed Dr. S. V. Patwardhan and Shri Krishan Mahajan as Commissioners to report on working and living conditions of the workers. Their reports were submitted to the Supreme Court in April 1982. The matter is still pending in the Supreme Court for final decision and is *sub-judice*.

Number of job-Seekers

576. SHRI HARI SHANKAR
BHABHRA:

SHRI LAKHAN SINGH:

Will the Minister of LABOUR AND REHABILITATION be pleased to state

the number of educated and uneducated rural and urban job-seekers in the country in each of the last three years and in the current year?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): The number of educated (Marticulates and above) and other job-seeks (all of whom are not necessarily unemployed) on the Live Register of Employment Exchanges as at the end of 1979, 1980, 1981 and July, 1982 (latest available) was as under:—

(Number in lakhs)

As at the end of	Educated*	Others	Total
1979	73.0	70.3	143.3
1980.	81.6	80.4	162.0
1981	90.2	88.2	178.4
1982 (July)	N.A.	N.A.	186.6

N. A. : Not available.

* Information on the educated job-seekers is collected at half-yearly intervals as at the end of June and December each year—the latest available being as at the end of December 1981.

The information on job-seekers by rural and urban break up is being collected with effect from January, 1982 only. Out of 186.6 lakhs of job-seekers at the end of July, 1982, as indicated above, 99.7 lakhs were from the rural areas and 86.9 lakhs from the urban areas.

Lockouts in Industries in West Bengal

577. SHRI ARABINDA GHOSH :Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether attention of the Central Government has been drawn towards the statement tabled in the West Bengal State Assembly on the 13th September, 1982

to the effect that the numbers of lockouts closures, lay-offs and strikes in industries in West Bengal has come down since the Left Front Government came to power in 1977; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b) The attention of Government has been drawn to newspaper accounts to this effect. A report has been called from the State Government for examination.